

04.10.93

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1. Date OFFICE REPORT  
1 2 3

(5) 28.12.93 DRO

Court had directed to list this case in the month of Jan. 94.  
List this case before nonble court on 27.1.94 for admission/orders.  
Fam  
D.R.O.

O.R.

C.A. has been filed.  
No R.A. has been filed so far.  
Submitted

25.1.94

(6)

27.1.94 Hon. Mr. Justice R.K. Verma VC  
Hon. Miss. Usha Sen AM

None for the parties, the case is adjourned to the next week for orders.

O.R.

Deampli agree with  
nonble court order at  
21.1.94 Submitted before  
nonble court on 4.2.94  
for orders

31.2.94

U  
AM

R  
VC

(7)

4/2/94 Hon. Mr. Maheshwar J.H.  
Hon. Miss Usha Sen AM

None appeared on behalf of the parties. On 17.12.93 the respondents in their Counter Affidavit have said that the application of the applicant has become infructuous upon which the time was allowed to the respondents counsel for the applicant to go.

④

through the counter Reply and makes  
statement on the next date, but  
none has turn up today on behalf  
of the applicant today.

The O.A. is accordingly  
dismissed in default.

W  
AM

W  
JM